

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/163/KOB/2024 IN IA(IBC)/159/KOB/2021 in TIBA/09/KOB/2019
SECTION	REG 15 (1) (b) & 5 (1) (e) IBBI
NAME OF PARTIES	R VELU (LIQUIDATOR) IN THE MATTER OF PALM LAGOON BACKWATER RESORTS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	R VELU (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 April 2024

## ORDER

**IA(IBC)/163/KOB/2024 IN IA(IBC)/159/KOB/2021 in TIBA/09/KOB/2019**

This is an IA bearing No. 163/KOB/2024 filed by the Liquidator of M/s Palm Lagoon Backwater Resorts Private Limited (under Liquidation) for placing on record the 10<sup>th</sup> Progress Report for the quarter ended 31.03.2024 along with the minutes of the 8<sup>th</sup> Stakeholders Consultation Committee meeting held on 03.04.2024.

Learned Liquidator, Mr. R Velu appears through virtual mode.

The said report of the Liquidator is discussed in detail and take on record.

With the aforesaid observations, this IA(IBC)/163/KOB/2024 is **allowed and disposed of**. No order is called for.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**